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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1519/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Indiabulls Housing Finance Ltd.

V/s.

Shree Ram Urban Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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6. Mr. Vineet Naik (Sr. Counsel)

Mr. Denzil Arambhan

Mrs. Shoma Maitra

Ms. Aayushi Mehta

*Aayushi*  
Advocates  
for Financial  
Creditor

ORDER

CP No. 1519/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **14.11.2017**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)